

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated:10.04.2026

No. 359 A : The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is hereby transferred and posted as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1st Class for the District noted against their name in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code / Sub Section (3) of Section 10 of Bharatiya Nagarik Suraksha Sanhita, 2023, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their name in column no.5 of the said table.

Sl. No.	Name of the Officer, designation and place of present posting.	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Braj Kishore Choudhary Civil Judge (Jr.Division), Siwan	(a) Judicial Magistrate (b) Siwan (c) Siwan	Siwan	Siwan
2.	Dr. Kanchan Prabha Civil Judge (Junior Division), Raxaul (East Champan)	(a) Judicial Magistrate (b) Raxaul (c) East Champan	East Champan	Raxaul
3.	Ms. Komal Shandilya J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Bettiah (West Champan)	(a) Judicial Magistrate (b) Bettiah (c) West Champan	West Champan	Bettiah

4.	Sri Aarav Jain J.M. 1 st Class -cum- Addl. Civil Judge, (Junior Division), Jehanabad	(a) Judicial Magistrate (b) Jehanabad (c) Jehanabad	Jehanabad	Jehanabad
5.	Sri Satyam J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Darbhanga	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga	Darbhanga
6.	Ms. Svasti Yadav J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Munger	(a) Judicial Magistrate (b) Munger (c) Munger	Munger	Munger
7.	Ms. Richa Kashyap J.M.1 st Class, Dehri	(a) Judicial Magistrate (b) Dehri (c) Rohtas	Rohtas	Dehri
8.	Sri Anubhav Ranjan Civil Judge (Junior Division), Jamui	(a) Judicial Magistrate (b) Jamui (c) Jamui	Jamui	Jamui
9.	Sri Nilesh Bhardwaj J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Rohtas at Sasaram	(a) Judicial Magistrate (b) Sasaram (c) Rohtas	Rohtas	Sasaram
10.	Sri Pushpendra Kumar Sharma J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Muzaffarpur (E)	(a) Judicial Magistrate (b) Muzaffarpur (c) Muzaffarpur	Muzaffarpur	Muzaffarpur
11.	Sri Siddharth Sharma J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Buxar	(a) Judicial Magistrate (b) Buxar (c) Buxar	Buxar	Buxar
12.	Sri Prabhat Kumar Ranjan J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Vaishali (Hajipur)	(a) Judicial Magistrate (b) Hajipur (c) Vaishali	Vaishali	Hajipur
13.	Ms. Sudha Rani J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Madhubani	(a) Judicial Magistrate (b) Madhubani (c) Madhubani	Madhubani	Madhubani
14.	Sri Rohit Kumar Gupta Civil Judge (Junior	(a) Judicial Magistrate	Darbhanga	Benipur

	Division), (Darbhanga)	Benipur (b) Benipur (c) Darbhanga		
15.	Ms. Kumari Savitri J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Hilsa (Nalanda)	(a) Judicial Magistrate (b) Hilsa (c) Nalanda	Nalanda	Hilsa
16.	Ms. Pratibha Kumari J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Sheikhpura	(a) Judicial Magistrate (b) Sheikhpura (c) Sheikhpura	Sheikhpura	Sheikhpura
17.	Sri Sandeep Sahil J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Sitamarhi	(a) Judicial Magistrate (b) Sitamarhi (c) Sitamarhi	Sitamarhi	Sitamarhi
18.	Ms. Jyoti Kumari J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Arwal (Jehanabad)	(a) Judicial Magistrate (b) Arwal (c) Jehanabad	Jehanabad	Arwal
19.	Sri Ravi Shekhar Varshi J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Sikrahana (East Champaran)	(a) Judicial Magistrate (b) Sikrahana (c) East Champaran	East Champaran	Sikrahana
20.	Ms. Ankita Raj J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Mohania (Kaimur)	(a) Judicial Magistrate (b) Mohania (c) Kaimur	Kaimur	Mohania
21.	Ms. Shivpriya J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Rosera (Samastipur)	(a) Judicial Magistrate (b) Rosera (c) Samastipur	Samastipur	Rosera
22.	Sri Rohit J.M.1 st Class -cum- Addl. Civil Judge (Jr. Division), Shahpur Patori (Samastipur)	(a) Judicial Magistrate (b) Shahpur Patori (c) Samastipur	Samastipur	Shahpur Patori
23.	Sri Prabhat Civil Judge (Jr. Division), Biraul (Darbhanga)	(a) Judicial Magistrate (b) Biraul (c) Darbhanga	Darbhanga	Biraul

**By order of the High Court,
Sd/- Prajesh Kumar
Registrar General I/c**

Memo No. 23166 - 33228 / Dated, Patna the 10.04.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ All The Principal District and Sessions Judges, Bihar (**and communication to the officers concerned.**)

The officers appointed may be directed to make over charge of their respective offices in such a way so as to join their new assignments immediately.)

(-) For P.D.Js. concerned only.


Registrar General I/c